

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.1485/93

New Delhi: this the 17th day of March, 1999.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (A).

Pradeep Kumar,
 S/o Shri Nand Lal,
 R/o B-3/94, Paschim Vihar,
 New Delhi - 063
 (By Advocate: Shri A. K. Behra) Applicant.

Versus

1. Union of India

through

The Secretary,
 Ministry of Personnel,
 Public Grievances and Pensions,
 North Block,
 New Delhi.

2. Secretary,

Ministry of Home Affairs,
 North Block,
 New Delhi.

3. Chief Secretary,

State of Bihar,
 Bihar Secretariat,
 Patna,
 (None appeared)

4. Director,

Lal Bahadur Shastri National
 Academy of Administration,
 Mussoorie (UP)

..... Respondents.

(None appeared)

ORDER(ORAL)HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Applicant's counsel Shri A. K. Behra stated

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that despite his best efforts he has not been able to contact his client at the address and telephone number that was given to him.

2. Under the circumstance, it appears that the applicant is not interested in pursuing the O.A, which is accordingly dismissed. No costs.

Lakshmi *Anilige*
(MRS. LAKSHMI SWAMINATHAN) (S. R. ADIGE)
MEMBER(J) VICE CHAIRMAN (A).

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